

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 417
TO BE ANSWERED ON 15TH SEPTEMBER, 2020

Impact of COVID-19 Pandemic

417. SHRI K. NAVASKANI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of impact of COVID-19 pandemic on small-scale fishers, including marketing and processing aspects of the sector and coastal fishing communities; and
- (b) whether the negative consequences to date have included complete shutdown of some fisheries, knock-on economic effects from market disruptions, increased health risks for fishers, processors and communities, additional impact on marginalized groups, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying with a view to avoid adverse impact on fisheries due to COVID-19 pandemic lockdown in the country, had issued advisory to State Governments/Union Territories(UTs) to include fish and shrimp in the list of commodities to exempt from lockdown and also allow movement of fish and fish products, fish seed & fish feed for fish-farmers/fishers, aquaculture farms and other commercial establishments like aquarium shop etc. Besides, the Ministry of Home Affairs' Guidelines dated 10th April,2020 also allowed operations of the fishing(marine)/aquaculture industry including feeding & maintenance, harvesting, processing, packaging, cold chain, sale and marketing, hatcheries, feed plants, commercial aquaria, movement of fish/shrimp and fish products, seed/feed and workers. In addition, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying has launched a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana(PMMSY) as a part of Atma Nirbhar Bharat COVID-19 relief package with an estimated investment of Rs.20,050 crores for implementation in all States/Union Territories over a period of 5 years from Fy 2020-21 to Fy 2024-25.
